

(96)

**The Hon'ble Justice of National Green Tribunal,  
Principal Bench.**

**Date: 24/04/2023**

Ref: Original Application No. 465/2022

Respected Hon'ble NGT – Court.

1. The company M/s Eurocoustic Products Ltd., Daman does not have or possess the Pollution Certificate/clearance since May 2020.
2. The lease agreement of the Government land in possession of M/s Eurocoustic Products Ltd. has expired in July 2012. The same has not been renewed since July 2012.
3. How the factory license of M/s Eurocoustic Products Ltd. has been renewed in 2020, without the renewal of the lease agreement of the Government land?
4. As per Government, the Biodiesel manufacturing is banned in Daman. In spite of this how and on what basis M/s Eurocoustic Products Ltd. was issued the factory license for manufacturing Biodiesel?  
(RTI reply copy Attached)
5. Since year 1982 to year 2019, the factory license has never been issued/renewed for 5 years. But in May 2020, for the first time the factory license was issued for 5 years.
6. How, in year 2020, the factory license of M/s Eurocoustic Products Ltd. was renewed 7 months prior to the expiry date and that too when the Covid Pandemic was to its peak.
7. In year 2020, M/s Eurocoustic Products Ltd. applied for renewal of its factory license number 303. In the renewed license issued, how and on what basis the additional activities like Structural work, Biodiesel, Rebar Flexy Bonded Epoxy coating FBEC were included, when M/s Eurocoustic Products Ltd. we're not having pollution clearance. (Attached Factory Licence old & new copy)
8. In spite of the closure notice by Hon. Member Secretary and Power supply disconnection, the company M/s Eurocoustic Products Ltd. was running and in operation with the help of DG Sets. There were total 3 nos. of DG Sets, 2 nos. rented and 1 company owned.
9. Thereafter in October the Electricity department restored the Power supply. The electricity bills of the company were as follows - (Attached Electricity Online Bill copy)

October -	Rs. 49,35,575/-
November -	Rs. 69,30,067/-
December -	Rs. 73,34,095/-
January -	Rs. 64,54,160/-
February -	Rs. 68,85,215/-
March -	Rs. 68,92,738/-
<b>Total: -</b>	<b>Rs. 3,94,31,850/-</b>

If M/s Eurocoustic Products Ltd. was closed and was not carrying out it's operations then what was the reason of above electricity bills?

10. Two sets of Pan Drive of 8GB (Include 13Nos Videos).

Thanking You,

*Kishor Chotu*  
Regards,

Kishor Chotu

Mobile No.: 7874197166

Date: 24.04.2023.

97

No. PCC/DDD/Reject/722596  
Office of the Member Secretary,  
Pollution Control Committee,  
DD and DNH, Daman.

Date : 08/01/2021

To

Eurocoustic Products Limited  
Survey No. 377/2, Kachigam Char Rasta, Village-Kachigam, Daman

Subject : Grant of CTE under Water/Air Acts-Reg.

Ref : Your Application No. 722596 Application Date 29/09/2020

With reference to the above cited subject and application dated 29/09/2020 through OCMMS Application No. 722596 for CTE. It is to inform you that, your application is not considered by the Pollution Control Committee, DD & DNH for the below mentioned reasons / lack of below mentioned details / documents. Hence, your application is hereby returned.

Reasons for rejection : The activity falls under Category - I (Red) "S. No. 15 - Distillery including Fermentation industry", which is BANNED.



08/01/2021

Member Secretary  
Pollution Control Committee  
DD & DNH.

98

# EXISTING FACTORY

FORM No. 4

Prescribed under rule 7

## LICENCE TO WORK A FACTORY

Registration number : 303

Fee paid Rs. 750/-

Licence number : 303

Excess/Due Rs. -

Licence is hereby granted to M/s Eurocoustic Products Ltd.,  
valid only for the premises described below for use as a factory employing not more than  
50 persons on any one day during the year and using motive power not exceeding  
300 H. P., subject to the provisions of the Factories Act, 1948, and the Rules made  
thereunder.

This licence shall remain in force till the 31st day of December, 19.94.

### DESCRIPTION OF THE LICENCED PREMISES

3(284)/CIF&B/FACT/94/587

The Licenced premises on plan number \_\_\_\_\_ dated 12.12.1994 are situated  
in Kachigam, Daman.

and consist of a factory engaged in the manufacture and assembling of  
Panel, Worksurfaces etc.

Date : 12.12.1994.

Place : Daman.

*[Signature]*  
Chief Inspector of Factories  
Chief Inspector of Factories & Boilers  
Admn. of Daman & Diu (U. T.)  
DAMAN.

### RENEWALS

See rule 9

Date of renewal	For workers	For H. P.	Fees Excess / Due	Date of expiry 31st December	Signature of renewing authority
1	2	3	4	5	6
12.12.94	NE/E 50	NE/E 300	e/d	31.12.95.	<i>[Signature]</i>
13.12.1995	NE/E 50	NE/E 300	e/d	31.12.1996	<i>[Signature]</i>
20.11.1996	NE/E 50	NE/E 300	e/d	31.12.1997	<i>[Signature]</i>
2.12.1997	NE/E 50	NE/E 300	e/d	31.12.1998	<i>[Signature]</i>
5.11.1998	NE/E 100	NE/E 300	e/d	31.12.1999.	<i>[Signature]</i>
30.11.1999	NE/E 100	NE/E 300	e/d	31.12.2000.	<i>[Signature]</i>
2.11.2000	NE/E 100	NE/E 300	e/d	31.12.2001.	<i>[Signature]</i>

NE — Not exceeding

e — excess paid

98

1	2	3	4	5	
29.10.2001	NE/E 600	NE/E 150	e/d	31.12.2002	Blwca
1.11.2002	NE/E 150	NE/E 600	e/d	31.12.2003	Blwca
4.11.2003	NE/E 150	NE/E 600	e/d	31.12.2004.	Blwca
16.11.2004	NE/E 150	NE/E 600	e/d	31.12.2005.	Blwca
20.12.2005	NE/E 150	NE/E 600	e/d	31.12.2006.	Blwca
15.11.2006	150	600		31.12.2007.	Blwca
1.11.2007	150	600		31.12.2008.	Blwca
5.11.2008	200	600		31.12.2009.	Blwca
5.11.2009	200	600		31.12.2010	Blwca
Year when amended	Amended	Date of payment of amendment fee	Additional fee	Date of payment	Signature of the issuing authority
	Workers	Installed power capacity in II.P.			

To whom transferred	Year of transfer	Date of payment of transfer fee	Signature of the issuing authority
28.10.2010	250	500	Blwca
1.12.2011	250	500	Blwca
12.10.2012	250	500	Blwca
		TRANSFERS	
		31.12.2013	

Govt. Ptg. Press Daman-12/92/5000.

1.11.2013	250	500	31.12.2014.	Blwca
3.12.2014	250	500	31.12.2015.	Blwca
2.9.2015	250	500	31.12.2016.	Blwca
23.1.2017	250	500	2017 to 31.12.2018.	Blwca
22.11.2018	250	500	2019 to 31.12.2020.	Blwca

Cont...

Prescribed under rule 7

100

**LICENCE TO WORK A FACTORY**Registration number : **303**Fee paid Rs. **750/-**Licence number : **303**Excess/Due Rs. **---**

Licence is hereby granted to **M/s. Eurocoustic Products Ltd.**  
 valid only for the premises described below for use as a factory employing not more than  
**50** persons on any one day during the year and using motive power not exceeding  
**300** H. P., subject to the provisions of the Factories Act, 1948, and the Rules made  
 under.

This Licence shall remain in force till the 31st day of December, **20 1994.**

## DESCRIPTION OF THE LICENCED PREMISES

**3(284)/CIR&B/94/507**

The Licenced premises on plan number \_\_\_\_\_ dated **12.12.1994**, are situated  
 in **Kachigam, Daman.**

and consist of **a factory engaged in manufacture and assembling of anol,  
 worksurgacos etc. Add. Prod.: Fusion Bonded Epoxy Coating (FBEC) and  
 structure, Coating of Steel Pipes, Bio Diesel.**

Date : **12.12.1994.**Place : **Daman.**

Sd/-

Chief Inspector of Factories

मुख्य निरीक्षक  
 कारखाना और बॉयलर  
 दादरा एवं नगर हवेली और दमण एवं दीव  
 Chief Inspector  
 of Factories & Boilers,  
 Dadra & Nagar Haveli and Daman & Diu

## RENEWALS

Renewal up to **31.12.2020.**

See rule 9

Date of renewal	For workers	For H. P.	Fees Excess / Due	Date of expiry 31st December	Signature of renewing authority
1	2	3	4	5	6
<b>19.5.2020</b>	NE/E 300	NE/E	<b>2150</b>	<b>2021 to 31.12.2025.</b>	<i>Blue</i>
	NE/E	NE/E	e/d		
	NE/E	NE/E	e/d		
	NE/E	NE/E	e/d		
	NE/E	NE/E	e/d		
	NE/E	NE/E	e/d		
	NE/E	NE/E	e/d		

CERTIFIED

Copy applied on \_\_\_\_\_

Copy ready on \_\_\_\_\_

Copy delivered on \_\_\_\_\_

Copy fee \_\_\_\_\_

Compl. \_\_\_\_\_

Paper fees \_\_\_\_\_ Rs. \_\_\_\_\_

Urgent charges Rs. \_\_\_\_\_

Recovered vide challan No. \_\_\_\_\_

dt. \_\_\_\_\_

NE - Not exceeding  
 e - excess paid

E - Exceeding  
 d - due to be paid

*NO Fee*  
 Labour Inspector  
 दमण Daman



# Pay Now

109

Name: EUROCOSTIC PROD P LTD  
Service Number: 743000010  
Due Date: 26-11-2022

Amount Due

₹ 4935575.00

Pay in Advance

4935575.00

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Mobile Number \*

---

Email Address

---

**Pay Now**



# Pay Now

109

Name: EUROCOSTIC PROD P LTD

Service Number: 743000010

Due Date: 23-12-2022

Amount Due

₹ 6930067.00

Pay in Advance

6930067.00

Mobile Number \*

Email Address

**Pay Now**



# Pay Now

103

Name: EUROCOSTIC PROD P LTD

Service Number: 743000010

Due Date: 23-01-2023

Amount Due

₹ 7334095.00

Pay in Advance

7334095.00

Mobile Number \*

Email Address

Pay Now

106

← Pay Now

Name: EUROCOSTIC PROD P LTD

Service Number: 743000010

Due Date: 22-02-2023

Amount Due

₹ 6454160.00

Pay in Advance

6454160.00

Mobile Number \*

Email Address

Pay Now



# Pay Now

105

Name: EUROCOSTIC PROD P LTD  
Service Number: 743000010  
Due Date: 23-03-2023

Amount Due

₹ 6885215.00

Pay in Advance

6885215.00

Mobile Number \*

Email Address

Pay Now



# Pay Now

105

Name: EUROCOSTIC PROD P LTD

Service Number: 743000010

Due Date: 21-04-2023

Amount Due

₹ 6892738.00

Pay in Advance

6892738.00

Mobile Number \*

Email Address

**Pay Now**